

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s. BIL ENERGY SYSTEMS LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	BIL ENERGY SYSTEMS LIMITED
2.	Date of incorporation of corporate debtor	04-02-2010
3.	Authority under which corporate debtor is incorporated / registered	Registrars of Companies (ROC) - Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L28995MH2010PLC199691
5.	Address of the registered office and principal office (if any) of corporate debtor	B-11, Viral Shopping Center, Mantriwadi Sainath Road Malad (West) Mumbai Mumbai City Maharastra, 400064, India
6.	Date of closure of Insolvency Resolution Process	03-12-2023
7.	Liquidation commencement date of corporate debtor	04-12-2023 (Order made available on 05-12-2023)
8.	Name and registration number of the insolvency professional acting as liquidator	Madhusudhan Rao Gonugunta IBBI Regd No. IBBI/IPA-001/IP-P00181/2017-18/10360
9.	Address and e-mail of the liquidator, as registered with the Board	7-1-285, Flat No. 103, Sri Sai Swapnasampada Apartments, Balkampet, Sanjeev Reddy Nagar, Hyderabad, Telangana, 500038 Email id: madhucs1@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	cirpbel@gmail.com
11.	Last date for submission of claims	03-01-2024

Notice is hereby given that the National Company Law Tribunal, Mumbai has ordered the commencement of liquidation of the BIL ENERGY SYSTEMS LIMITED on 04-12-2023.

The stakeholders BIL ENERGY SYSTEMS LIMITED are hereby called upon to submit their claims with proof on or before 03-01-2024, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.




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ATTENTION OF THE STAKEHOLDERS OF M/s. BIL ENERGY SYSTEMS LIMITED

Name and signature of liquidator

Madhusudhan Rao Gonugunta,
Liquidator

IBBI Reg No.: IBBI/IPA-001/IP-
P00181/2017-18/10360

AFA Valid till 12th Sep 2024

Email id: cirpbel@gmail.com
(Process Specific)

Cell No. 9177715558 & 8074633502

Date and place: 09-12-2023, Hyderabad



1.	Address and e-mail to be used for correspondence with the liquidator	cirpbel@gmail.com
2.	Address of the registered office and principal office (if any) of corporate debtor	B-11, Vinod Shopping Center, Manikonda, Sakinaka Road, Malakpet, West, Hyderabad, India
3.	Date of closure of Insolvency Resolution Process	03-12-2023
4.	Liquidation commencement date of corporate debtor	04-12-2023 (order made available on 03-12-2023)
5.	Name and registration number of the insolvency practitioner acting as liquidator	Madhusudhan Rao Gonugunta (IBBI Regd No. IPA-001/IP-P00181/2017-18/10360)
6.	Address and e-mail of the liquidator, as registered with the Board	B-11, Vinod Shopping Center, Manikonda, Sakinaka Road, Malakpet, West, Hyderabad, India Email id: madhusudhan.rao@gmail.com
7.	Address and e-mail to be used for correspondence with the liquidator	cirpbel@gmail.com
8.	1st date for submission of claims	01-01-2024

Notice is hereby given that the National Company Law Tribunal, Mumbai has ordered the commencement of liquidation of the BIL ENERGY SYSTEMS LIMITED on 04-12-2023.

The stakeholders of BIL ENERGY SYSTEMS LIMITED are hereby called upon to submit their claims with proof on or before 03-01-2024, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Substantiated claims for which proof of claims shall attract penalties.



Handwritten signature of Madhusudhan Rao Gonugunta

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(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)		
FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s.BIL ENERGY SYSTEMS LIMITED		
Sr. No.	Particulars	Details
1.	Name of corporate debtor	BIL ENERGY SYSTEMS LIMITED
2.	Date of incorporation of corporate debtor	04-02-2010
3.	Authority under which corporate debtor is incorporated / registered.	Registrars of Companies (ROC) - Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor.	L28995MH2010PLC195691
5.	Address of the registered office and principal office (if any) of corporate debtor	B-11, Viral Shopping Center, Mentriwadi Sainath Road Maled (West) Mumbai City, Maharashtra, 400064, India
6.	Date of closure of Insolvency Resolution Process	03-12-2023
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9.	Address and e-mail of the liquidator, as registered with the Board	7-1-285, Flat No. 103, Sri Sai Swarnasampada Apartments, Balkampet, Sanjeev Reddy Nagar, Hyderabad, Telangana, 500038 Email id: madhucs1@gmail.com
10.	Address and e-mail to be used for correspondence with the Liquidator	cirpbet@gmail.com
11.	Last date for submission of claims	03-01-2024

Notice is hereby given that the National Company Law Tribunal, Mumbai has ordered the commencement of liquidation of the **BIL ENERGY SYSTEMS LIMITED** on 04-12-2023.

The stakeholders of **BIL ENERGY SYSTEMS LIMITED** are hereby called upon to submit their claims with proof on or before **03-01-2024**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Sd/- Madhusudhan Rao Gonugunta, Liquidator
IBBI Reg No.: IBBI/PA-001/IP-P00181/2017-18/10360
AFA Valid till 12th Sep 2024
cirpbet@gmail.com (Process Specific)
Cell No. 9177715558 & 8074633502

Date : 09-12-2023
Place : Hyderabad

FINANCIAL EXPRESS Sat, 09 December 2023
READ TO LEAD <https://epaper.finexpress.com>



१६ नवशक्ति। मुंबई, शनिवार, ९ डिसेंबर २०२३

फॉर्म बी		
जाहीर उद्घोषणा		
(द इन्सॉल्वन्सी ऑण्ड बँक्रेटसी बोर्ड ऑफ इंडिया (लिक्विडेशन प्रोसेस) रेग्युलेशन २०१६ च्या रेग्युलेशन १२)		
मे. बिल एनर्जी सिस्टम्स लिमिटेडच्या		
स्टेकहोल्डर्सच्या माहितीसाठी		
अ. क्र.	वर्णन	तपशील
१	कॉर्पोरेट कर्जदाराचे नाव	बिल एनर्जी सिस्टम्स लिमिटेड
२	कॉर्पोरेट कर्जदाराच्या स्थापनेची तारीख	०४-०२-२०१०
३	कॉर्पोरेट कर्जदार ज्या अंतर्गत स्थापित/नॉंदणीकृत आहे ते प्राधिकरण	कंपनीचे निबंधक (आरओसी) - मुंबई
४	कॉर्पोरेट कर्जदाराचा कॉर्पोरेट आयडेंटिटी नंबर/कॉर्पोरेट कर्जदाराना लिमिटेड लायबिलिटी आयडेंटिफिकेशन क्र.	एल२८९९५एमएच२०१०पीएलसी१९९६९९
५	कॉर्पोरेट कर्जदाराचे नॉंदणीकृत कार्यालय व मुख्य कार्यालय (असल्यास) ह्यांचा पत्ता	बी-११, विरल शॉपिंग सेंटर, मंत्रीवाडी साईनाथ रोड, मालाड (पश्चिम), मुंबई शहर, महाराष्ट्र, ४०००६४, भारत
६	कॉर्पोरेट कर्जदाराच्या बाबतीत नादारी प्रक्रिया बंद होण्याची तारीख	०३-१२-२०२३
७	नादारी निर्णय प्रक्रिया सुरू होण्याची तारीख	०४-१२-२०२३ (आदेश ०५-१२-२०२३ रोजी उपलब्ध करून दिला)
८	परिसमापक म्हणून कृती करणारे नादारक व्यवसायिक नाव आणि नॉंदणीकृत क्रमांक	मधुसुदन राव गोनुगुंटा आयबीबीआय रजि. क्र. आयबीबीआय/आयपीए-००१/आयपी- पी००१८९/२०१७-१८/१०३६०
९	मंडळात नॉंदणीकृत असलेला समापकाचा पत्ता आणि ईमेल	७-१-२८५, फ्लॅट क्र. १०३, श्री साई स्वप्नसंपदा अपार्टमेंट्स, बालकामपेट, संजीव रेड्डी नगर, हैदराबाद, तेलंगणा, ५०००३८ ईमेल आयडी: madhucs1@gmail.com
१०	समापकासह पत्रव्यवहार करण्यासाठी असलेला पत्ता आणि ई-मेल	cirpbel@gmail.com
११	दावे सादर करण्याची अंतिम तारीख	०३-०१-२०२४

सूचना याद्वारे देण्यात येत आहे की, सन्माननिय राष्ट्रीय कंपनी विधी न्यायाधिकरण, मुंबई ने ०४-१२-२०२३ रोजी बिल एनर्जी सिस्टम्स लिमिटेड च्या विरोधात नादारी प्रक्रिया सुरू करण्याचा आदेश दिला आहे.

बिल एनर्जी सिस्टम्स लिमिटेड च्या स्टेकहोल्डर्सना बाब क्र. १० च्या समोरील पत्त्यावर परिसमापकांकडे ०३-०१-२०२४ रोजी किंवा पूर्वी त्यांचे दावे सादर करण्यासाठी याद्वारे बोलाविण्यात येत आहे. वित्तीय धनकोनी त्यांच्या पुरावेसहित दावे केवळ इलेक्ट्रॉनिक माध्यमातून सादर करावेत. सर्व इतर धनको, व्यक्तिशः, टपालाद्वारे वा इलेक्ट्रॉनिक माध्यमातून त्यांच्या पुरावेसहित दावे सादर करू शकतात. चुकीचे, दिशाभूल करणारे दावे सादर केल्यास दंड होऊ शकेल.

सही/- मधुसुदन राव गोनुगुंटा, परिसमापक
आयबीबीआय रजि. क्र. आयबीबीआय/आयपीए-००१/
आयपी-पी००१८९/२०१७-१८/१०३६०
एएफए १२ सप्टें. २०२४ पर्यंत वैध
cirpbel@gmail.com (प्रक्रिया विशिष्ट)
सेल क्र. ९१७७९५५५८ आणि ८०७४६३३५०२

दिनांक: ०९-१२-२०२३
ठिकाण: हैदराबाद

